

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 1.11.2019

ORDER NO. 226 of 2019

Hon'ble President is pleased to modify the roster order no. 200 of 2019 for CESTAT, New Delhi for the period from **25/11/2019 to 27/11/2019** as follows.

COURT	PERIOD	WORK ASSIGNED
Dr. D. M. Misra, Hon'ble Member (Judicial)	From 25/11/2019 to 27/11/2019	Single Member Bench matters.

By order



(Bineesh Kumar K.S.)
Registrar

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Dy. Registrar

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.11.2019

ORDER NO. 227 of 2019

Hon'ble President is pleased to partially modify the roster order no. 200 of 2019 for CESTAT, New Delhi constituting Bench as follows.

1. On 08/11/2019 at 02.30 p.m. Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. I. Mahar, Hon'ble Member (T) will hear the following Part-Heard matter:

ST/50482/2017

2. On 08/11/2019 at 2.30 p.m. Sh. Anil Choudhary, Hon'ble Member (J) & Sh. Bijay Kumar, Hon'ble Member (T) will hear the following Part-Heard Matters:

E/50829-50832/2019

By order,



(Bineesh Kumar K.S.)
Registrar

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